

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 1527/2015

SANT RAM AND ORS.

Petitioner(s)

VERSUS

BADRI

Respondent(s)

(with appln. (s) for permission to submit additional document(s)
and interim relief and office report)

Date : 16/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Karan Mathur, Adv.
Mr. Jayant Mohan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has not filed counter affidavit despite
warning of last opportunity. Further opportunity is hereby
declined.

Registry to process the matter for being listed before
the Hon'ble Court as per rules.

(RACHNA GUPTA)
Registrar